

pan>

Title: Introduction of the Constitutional (Amendment) Bill, 2015 (Amendment Of Article 84)

SHRI DUSHYANT CHAUTALA (HISAR): I beg to move for leave to introduce a Bill further to amend the Constitution of India.

HON. DEPUTY-SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Constitution of India."

*The motion was adopted.*

SHRI DUSHYANT CHAUTALA: I introduce the Bill.

**16.04 3/4 hours**